NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **22.09.2023** (FRIDAY) CHENNAI BENCH (**VIRTUAL MODE**)

10:30 AM

In the Court of Hon'ble Mr. Justice, M. Venugopal Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1	Comp App (AT) (CH)	Mr. V Nagarajan	Mr. R Subramanian	M/s Shivakumar
	(Ins) No. 152/2023	Vs		& Suresh
	For Stay	ICICI Bank Ltd.		
	IA No. 502/2023			

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

 $\begin{array}{ccc} \textbf{1.} & \textbf{Email-} & \underline{\textbf{vcnclatchennai5@gmail.com}} \\ & \textbf{Ph-044-28880500} \end{array}$